

material, to instal the equipment, to help in setting up the training courses and to provide a few audio-visual specialists to impart the knowledge and skill to Indian trainees and train Indian counterparts of these specialists.

Shri Shree Narayan Das: May I know whether any place other than Delhi was considered for the location of the Institute and what are the special reasons for all the Institutes being located in New Delhi?

Dr. K. L. Shrivastava: The advantage is that the Ministry of Education will have direct administrative overall control of the Institute and it is therefore desirable to have this Institute in New Delhi.

Shri T. S. A. Chettiar: May I know whether it is going to be an independent Institute or it is going to be attached to the Central Institute of Education?

Dr. K. L. Shrivastava: As I said, the administrative control will be that of the Centre.

Shrimati Khongmen: May I know the number of people contemplated for training in this Institute in the Second Five Year Plan?

Dr. K. L. Shrivastava: All these details are still to be worked out.

French Oil Experts

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*611. { **Shri Shree Narayan Das:**
Shri S. C. Samanta:
Dr. Ram Subhag Singh:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the French Oil experts have been invited to carry out certain preliminary investigations in regard to prospecting of oil in the semi-desert areas of Rajasthan;

(b) if so, the number of experts invited; and

(c) the terms and conditions on which they have agreed to come?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) No, Sir. Not yet.

(b) and (c). Do not arise.

Shri Shree Narayan Das: May I know whether any negotiations are being carried on with regard to this?

Shri K. D. Malaviya: Yes, Sir. The Natural Gas Commission of the Ministry is considering a proposal of the French contractors to come and do some work in the Jaisalmer area.

Shri Shree Narayan Das: May I know whether these negotiations are carried on government to government level or with some private agents?

Shri K. D. Malaviya: The Natural Gas Commission has power to negotiate contracts either through Government or directly by negotiations with the parties.

Shrimati Tarkeahwari Sinha: May I know whether any preliminary investigation has been done by Government in those areas or may I know whether the French experts have also to do this and then explore oil in those areas?

Shri K. D. Malaviya: A lot of exploration has been done and is still going on. It is only after the results that we have obtained by our own men that we now intend to call some contractors to do some further work.

Shri Kasliwal: Previously the hon. Minister informed us that so far as aeromagnetic survey in this area was concerned that was done by Canadian experts, and subsequently we were told that it would be some Russian experts who would start drilling operations, etc. May I know where the position stands today?

Shri K. D. Malaviya: I never said that Russian experts were going to be appointed to drill there. The aeromagnetic survey was conducted by a Canadian party under the Colombo Plan, but at the same time we were also carrying on our exploration work through our own men. Now the idea is to see whether some drilling party could be brought which has the experience of some desert work.

Shrimati Kamleudu Mati Shah: May I know if any hill region has been explored and, if so, with what results?

Mr. Deputy-Speaker: Will the hon. lady Member kindly repeat her question?

श्रीमती कमलेन्दुमति शाह : क्या पहाड़ी क्षेत्रों में तेल के वास्ते कोई बोज की गई है और अगर की गई है तो उसके सम्बन्ध में क्या रिपोर्ट मिली है ?

श्री के० दे० मालवीय : हमारे जियो-लाजिकल विशेषज्ञ ही चुना करते हैं कि किस जगहों पर तेल मिल सकता है और जब उसको मालूम हो जाता है कि किसी जगह पर तेल मिलने की सम्भावना है, तभी वहाँ पर काम शुरू किया जाता है ।

Dr. Jaisoorya: I would like to know in what part of the world the French experts had experience of oil production?

Shri K. D. Malaviya: The party with which we are negotiating for oil had experience of the Sahara Desert, and some very substantial work has been to their credit.

Shri Dhusiya: May I know whether there would be some Indian personnel associated with these French experts?

Shri K. D. Malaviya: We shall take all that into consideration.

Junior Commissioned Officers

*613. **Dr. N. B. Khare:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that provisions were made by rules for effecting forfeiture of total service towards pension of certain Junior Commissioned Officers without subjecting them to trial by a Court Martial;

(b) if so, the provision of the Act under which such power is exercised; and

(c) the annual number of such forfeitures during the World War 1939-46 and in the Post War period?

The Deputy Minister of Defence (Sardar Majithia): (a) The position under the Military Pension Rules is that a JCO, who is dismissed from service by the Chief of the Army Staff under the Army Act (1950), forfeits all claim to pension or gratuity in respect of all previous service. A JCO, who confesses to the offence of desertion or fraudulent enrolment, forfeits the whole of his prior service towards pension or gratuity; but he is eligible to reckon the forfeited service towards pension or gratuity, on completion of five years' further service with exemplary conduct.

(b) This part of the question does not arise, as military pensions are not governed by statutory rules.

(c) The information is not available, and its collection will involve labour out of proportion to the value to be derived from it.

WRITTEN ANSWERS TO QUESTIONS

Regional Coal Survey Station

*688. **Shri Bhagwat Jha Azad:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the plan for the establishment of regional Coal Survey Station at Hyderabad has been finalised; and

(b) if so, by what time it is expected to start functioning?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). The Scheme has been finalised and the Coal Survey Station is already functioning in the premises of the Regional Research Laboratories, Hyderabad.

Rock feller Foundation Grants

*601. **Shri Bibhuti Mishra:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Rockefeller Foundation (America) has announced grants to some Indian Schools in the field of linguistic studies; and

(b) if so, the special features of the grants?

The Deputy Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 27].

Council for Basic and Elementary Education

*602. { **Shri Bheekha Bhai:**
Shri Ram Krishan:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 242 on the 28th July, 1956 and state:

(a) whether the proposed Council for Basic and Elementary Education has since been constituted;

(b) if the answer to part (a) be in the affirmative, its terms of reference; and

(c) the names of the members thereof?

The Deputy Minister of Education (Dr. M. M. Das): (a) No. Sir.

(b) and (c). Do not arise.

Education Improvement Programme Schemes of Bihar

*606. { **Thakur Jugal Kishore Sinha:**
Shri Asthana:
Babu Ramnarayan Singh:

Will the Minister of Education be pleased to state the amount of financial assistance given to the State of Bihar during the First Five Year Plan period for their Education Improvement Programme?

The Deputy Minister of Education (Dr. M. M. Das):

	(Rs. in lakhs)
Grants:	131.33
Loans:	1.78
Total:	133.11